

Central Administrative Tribunal  
Principal Bench

O.A. No. 1069 of 1999  
M.A. No. 1645 of 1999

(X)

New Delhi, dated this the 5th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)

Shri B.S. Saxena,  
Lower Division Clerk,  
Central Ordnance Depot,  
Delhi Cantt.,  
New Delhi-110010. .... Applicant

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Director General of  
Ordnance Services,  
Master General of Ordnance Branch,  
Army Headquarters DHQ P.O.,  
New Delhi-110011.
3. The Army Ordnance Corps Records,  
P.B. No. 3, Tripulgherry P.O.  
Secunderabad-500015.
4. The Commandant,  
Central Ordnance Depot,  
Delhi Cantt.,  
New Delhi-110010. .... Respondents

(By Advocate: Shri A.K. Bhardwaj)

ORDER(Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

My attention has been drawn to M.A. No. 1645/99 filed by applicant in this O.A. praying for permission to withdraw the O.A. The prayer contained in the M.A. is allowed and the O.A. is dismissed as withdrawn.

*Adige*  
(S.R. Adige)  
Vice Chairman (A)